

[Dr. Bharatkumar Raut]

- (i) Sixteenth Report (Fifteenth Lok Sabha) of the Committee on action taken by the Government on the Eighth Report of the Committee (2010-11) on the subject, 'Food Subsidy and Its Utilization' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution);
- (ii) Nineteenth Report (Fifteenth Lok Sabha) of the Committee on action taken by the Government on the Ninth Report of the Committee (2010-11) on the subject, 'Bureau of Indian Standards (BIS) —Hallmarking of Jewellery' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs); and
- (iii) Twenty First Report (Fifteenth Lok Sabha) of the Committee on action taken by the Government on the Twelfth Report of the Committee (2010-11) on Demands for Grants (2011-12) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON INFORMATION TECHNOLOGY**

श्री सलाम अन्सारी (उत्तर प्रदेश): महोदय, मैं सूचना और प्रसारण मंत्रालय से संबंधित प्रेस और पुस्तक तथा प्रकाशन रजिस्ट्रीकरण विधेयक, 2011 के सम्बन्ध में विभाग संबंधित सूचना प्रौद्योगिकी सम्बन्धी संसदीय स्थायी समिति (2012-13) के ब्यालीसवें प्रतिवेदन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

STATEMENT BY MINISTER

**Status of implementation of recommendations contained in the fifteenth report of
the department related parliamentary standing committee on railways**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): Sir, I make a statement regarding Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Railways.

MR. DEPUTY CHAIRMAN: Now, Special Mentions will be taken up at 2.00 p.m. and allowed to be laid on the Table at 2.00 p.m. We will now take up the Unlawful Activities (Prevention) Amendment Bill, 2012. ...*(Interruptions)*...

श्रीमती माया सिंह (मध्य प्रदेश): सर, सिलीगुड़ी के...

SHRI K.N. BALAGOPAL (Kerala): Sir, I want to raise one thing. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I will call you. I will call you. ...*(Interruptions)*... Let me hear what Shrimati Maya Singh is saying.

श्रीमती माया सिंह: सर, सिलीगुड़ी के पास ग्राम जोथागांव, बागडोगरा की एक घटना है ...

MR. DEPUTY CHAIRMAN: You have not given a notice.

श्रीमती माया सिंह: जोकि यहां दिल्ली में घटी घटना की तरह की है। वहां एक बच्ची के साथ gangrape हुआ और kerosene डालकर उसे जला दिया गया।

MR. DEPUTY CHAIRMAN: You should have given notice. You are raising it without notice.

श्रीमती माया सिंह: मैं सरकार से पूछना चाहती हूं कि sexual Harassment Bill

श्री उपसभापति: आपने नोटिस नहीं दिया है।

श्रीमती माया सिंह: दो सत्र से इस में शामिल हो रहा है, किंतु आज की तारीख में भी सरकार उस पर तवज्जो नहीं दे रही है।

श्री उपसभापति: आपने नोटिस नहीं दिया है।

श्रीमती माया सिंह: इसका मतलब यह है कि यू.पी.ए. सरकार, महिलाओं के लिए सम्मान और सुरक्षा से जीने के संविधान प्रदत्त अधिकार को भी बहुत हल्के से ले रही है। सुप्रीम कोर्ट ने भी महिलाओं पर बढ़ते अपराधों को रोकने के लिए उसे आदेश दिया है कि सरकार सख्त कदम उठाए। मैं जानना चाहती हूं कि सरकार क्या कदम उठा रही है? सरकार क्या कदम उठा रही है? सेक्सुअल हरेसमेंट बिल अभी तक क्यों नहीं आया? ...*(व्यवधान)*... आज की कार्य-सूची में भी तमाम बिल लिस्टेड हैं, लेकिन वह बिल गायब है। वह बिल गायब क्यों है, सर? सरकार ने उसे तवज्जो क्यों नहीं दी? आज वह बिल इसमें क्यों लिस्टेड नहीं है? ...*(व्यवधान)*... सर, 13 साल से वह बिल पेंडिंग है। ...*(व्यवधान)*... आज भी लिस्टेड नहीं है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: All right. *...(Interruptions)...* Now, take your seat. *...(Interruptions)...* No Zero Hour today.

श्रीमती माया सिंह: सर, 13 साल हो गए। *...(व्यवधान)...*

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, the Parliamentary Affairs Minister is not here. Who will answer questions about the Business of the House? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Najmaji, we have to take up the Bill. *...(Interruptions)...*

SHRI K.N. BALAGOPAL: Sir, I wish to raise an issue here. *...(Interruptions)...* This is related to the Kerala and Orissa *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, please *...(Interruptions)...* No problem relating to Kerala *...(Interruptions)...*

SHRI K.N. BALAGOPAL: Sir, I am talking about the cancellation of licenses for coal blocks allocated to Kerala and Orissa *...(Interruptions)...* Now, it has been reallocated *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: There is no Zero Hour today. *...(Interruptions)...* You could have made a Special Mention. *...(Interruptions)...*

SHRI K.N. BALAGOPAL: Sir, it has been allocated to *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I shall move on The Unlawful Activities (Prevention) Amendment Bill. *...(Interruptions)...*

SHRIMATI VASANTHI STANLEY (Tamil Nadu): Sir, I wish to raise the issue of farmers. *...(Interruptions)...* Everyday farmers are committing suicide *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, no *...(Interruptions)...* The Unlawful Activities (Prevention) Amendment Bill, 2012 *...(Interruptions)...* Mr. Naresh Agrawal is the next speaker. The other day I had called his name and *...(Interruptions)...*

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, पहले मैं आपका ध्यान आकर्षित करना चाहूंगा कि गृह मंत्री जी को या गृह राज्य मंत्री जी को यहां बुलवा लीजिए।

SHRI VASANTHI STANLEY (Tamil Nadu): Sir, we too want to raise matters. We must be allowed to raise. ...*(Interruptions)*...

SHRI K.N. BALAGOPAL: Sir, all the PSU licenses are ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Cabinet Minister is here. ...*(Interruptions)*...

श्री नरेश अग्रवाल: सर, न गृह मंत्री जी हैं और न ही गृह राज्य मंत्री जी हैं।

MR. DEPUTY CHAIRMAN: The Cabinet Minister is here ...*(Interruptions)*...

श्री नरेश अग्रवाल: मान्यवर, ऐसा लगता है कि सरकार इसमें संवेदनशील नहीं है। एक मंत्री को तो होना चाहिए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: The presence of the Cabinet Minister is enough. Let us take up the Bill ...*(Interruptions)*...

SHRI K.N. BALAGOPAL: Why have the licenses of public sector ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Balagopal, please take your seat. ...*(Interruptions)*...

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा योजना मंत्रालय में राज्य मंत्री (श्री राजीव शुक्ल): सर, लोक सभा में वोटिंग चल रही है। वोटिंग के बाद मिनिस्टर आ जाएंगे, तब तक मैं नोट कर लेता हूँ।

MR. DEPUTY CHAIRMAN: Yes, please. There is the Cabinet Minister also. ...*(Interruptions)*... Now, I wish to tell the House that we are already short of time. We have to pass the Bill and then take up two more bills. Therefore, I would request all Members to stick to their time. ...*(Interruptions)*... नरेश अग्रवाल जी, शुरू कीजिए। ...*(व्यवधान)*... बालगोपाल जी, बैठिए। ...*(व्यवधान)*... महापात्र जी, बैठिए। ...*(व्यवधान)*...

SHRI PYARIMOHAN MOHAPATRA (Odisha): Sir, Odisha ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes; I heard it ...*(Interruptions)*... There is no Zero Hour today.

SHRI K.N. BALAGOPAL: Sir, I had given notice. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I know that you had given notice, but there is no Zero Hour today. Please, take your seat. ...*(Interruptions)*...
